(RAKESH SAGAR JAIN) MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/2971/2020



This the 30th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Bushra MuzzamilApplicant
(Advocate:- Mr. M A Makhdoomi-Not Present)
<u>Versus</u>
1. Union Territory of J&KRespondents
(Advocate: Mr. Amit Gupta, learned A.A.G.)
ORDER [ORAL] (Delivered by Hon'ble Mr. Anand Mathur, Member-A) This T.A. (TA No. 62/2971/2020) is referable to SWP No. 961 of 2018 and pertains to selection under Integrated Child Development Services (ICDS). The Tribunal
does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

Arun...

(ANAND MATHUR)

MEMBER (A)